## year -2016-17
## DECLARATION OF ASSETS AND LALABILITIES BY SUBODH RAI

I SUBODHA ROY Son of Late DHIRNATH ROY Aged 75 years belonging to Bihar Vidhan Sabha Constituency 157- Sultanganj Party JD(U) give herein below the details of the assets (immovable, movable, bank balance, etc.) of my spouse and dependants:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | | Spouse Name (s) | Depen.-1 | Depe-2 | Depe.-3 |
|---------|-------------|------|---|-----------------|----------|--------|---------|
| (i) | Cash | | 20,500.00 | | | | |
| (ii) | Deposits in Banks, Financial Institution and Non-Banking Financial Companies | Parliament SBI Br. A/c No.10023818801 Up to 31-03-2017- <br> B V M SBI Br. A/c No.10839460653 Up to 31-03-2017- <br> Champanagar (BGP.) SBI Br. A/c-32834083197 Up to 31-3-17 <br> BOI Sultanganj Br.A/c No.463910110003955 Up to 31-03-17 <br> Central Co-operative Bank, Sultan ganj A/c No.1173 upto 31-03-17 | 350.38 <br> 8,18,243.12 <br> 3,83,765.00 <br> 2,769.00 <br> 488.33 | NA | Old Widow sister | NA | NA |
| (iii) | Bonds, Debentures and Shares in Companies | NA | | NA | NA | NA | NA |
| (iv) | Other Financial Institutions, NSS, Postal Savings, LIC Policies, Etc. | PPF Patna Sectt.Br. A/c No.10839575325 Up to 31-3-16- <br> FD Account No.-32792834232dt. 28-01-2017- <br> FD Account No.-32792838442 dt. 28-01-2017- <br> FD Account No.-32792842084 dt. 28-01-2017- <br> AXIS Mutual Fund A/No.-XXXXXXXXXXXXX0653 dt.08-03-2017- <br> LIC One Lakh Since 28-07-06, Policy No.521670766 | 13,63,230.44 <br> 1,36,294.00 <br> 1,36,29400 <br> 1,36,294.00 <br> 84,002.72 | NA | NA | NA | NA |
| (v) | Motor Vehicles (details of Make, etc. | Bolero SLX        BR-10P-5001        Model- 2011 <br> Bolero Power + ZLX    BR-10PA-9225   Model- 2016 | | NA | NA | NA | NA |
| (vi) | Jewellery (give Details of Weight and Value | NA | | NA | NA N | NA | NA |
| (vii) | Other assets, Such as values of claims/Interests | NA | | NA | NA | NA | NA |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of

    non listed companies should be given.

- Dependant here means a person substantially dependent of the income of the employee

| Sr. | Description | Self | Spouse Name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|-----|-------------|------|-----------------|-------------|-------------|-------------|
| (i) | **Agricultural Land** -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value | NA | NA | NA | NA | NA |
| (ii) | **Non-Agricultural Land** -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value | NA | NA | NA | NA | NA |
| (iii) | **Buildings (Commercial And residential)** Location (s) -survey/door Number (s)-Extent (Total Measurement) -Current market value | NA | NA | NA | NA | NA |
| (iv) | **Houses/Apartment, Etc.** -Location(s) -survey/door Number (s) -extent (Total measurement -Current market value | Residential House built in 714 Sq. ft. (BSK Tarafdar Road, Adampur, Distt- Bhagalpur H.No.-38B Bhagalpur Nagar Nigam Ward No.-22 CVM-About 15 Lakh (Rupees fifteen Lakh) | NA | NA | NA | NA |
| (v) | **Others (such as Interest in property)** | NA | NA | NA | NA | NA |

2. I give herein below the details of my liabilities/over dues to public financial institution and government dues:
(Note: Please given separate details for each item)

सुबोधकुमार
5/6/17

| No. | | Department (s) | On  March 2017 |
|---|---|---|---|
| a | (i) Loans from Banks | Car Loan- SBI BVM, Patna Bolero Power + ZLX  BR-10PA-9225  Model- 2016 | |
| | (ii) Loans from financial institutions | NA | NA |
| | (iii) Government accommodation | NA | NA |
| | (b) dues to departments dealing with supply of water | NA | NA |
| | (c) dues to departments dealing with supply of electricity | NA | NA |
| | (d) dues to departments dealing with Telephones | NA | NA |
| | (e)Other dues, if any | NA | NA |
| | (f) dues to departments dealing with Government transport (including Aircraft and helicopters | NA | NA |
| b | (i)Income Tax including surcharge (Also indicate the assessment year up to Which income Tax Return filed. Give Also Permanent Account Number (Pan) | Income tax Return up to 2015-16 Filed on 14-09-2016 PAN No.- ABHPR1143B | NA |
| | (ii) Wealth Tax (Also Indicate the Assessment year up to which Wealth Tax Return filed.) | NA | NA |
| | (iii)Sales Tax (Only in case of Proprietary business) | NA | NA |
| | (iv) Property Tax | NA | NA |

I hereby declare that the above details are true to the best of my knowledge and belief

Signature..................

Name- Subodh Roy

Constituency-157-Sultanganj

Add. BSK Tatafdar Road Adampur

Distt- Bhagalpur

Place............

Date ............

**Note:  Please sign each page of the declaration.**